GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.888 TO BE ANSWERED ON THE 7TH FEBRUARY, 2017

CROP INSURANCE CLAIMS

888. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè

be pleased to state:

(a) the details of the crop insurance claims of the farmers lying pending in Maharashtra;

(b) whether the Government is aware that under 'Rashtriya Fasal Bima Yojana' currently known as Pradhan Mantri Fasal Bima Yojana, farmers have not been paid the insurance amount claimed by them for the last three years; and

(c) if so, the details thereof and the reasons therefor along with the time in which these claims are likely to be paid?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ À㕾ã ½ãâ¨ããè (SHRI PARSHOTTAM RUPALA)

(a) to (c): In respect of crop insurance claims of the farmers lying pending in Maharashtra, it is stated that most of the admissible and approved claims for previous seasons have been paid. However, additional claims of Rs. 1.17 lakh for Kharif 2015 and Rs. 893.82 crore for Rabi 2015-16 are pending under erstwhile National Agricultural Insurance Scheme (NAIS) for want of State Government share in claims and premium subsidy.

As far as Pradhan Mantri Fasal Bima Yojana (PMFBY) is concerned it was launched in April, 2016 and as required under the scheme guidelines claims are to be processed, approved and settled by the concerned insurance companies on receipt of yield data from concerned State Government within one month of the harvest, which yield data however, is still awaited from most of the States for Kharif 2016 season, and hence the claims can only be settled thereafter.
